

पर आधारित पर्यटन केन्द्रों के विकास का कार्य केन्द्रीय सैक्टर और राज्य सैक्टर के अन्तर्गत धनराशि की उपलब्धता पर निर्भर रहते हुए और अलग-अलग स्कीमों की पारस्परिक प्राथमिकताओं का ध्यान रखते हुए प्रारम्भ किया जायेगा।

Amount received as deposits by commercial banks in Orissa

11358, SHRI PADMACHARNA SAMANTA SINGHERA: Will the DEPUTY PRIME MINISTER AND MINISTER OF FINANCE be pleased to state:

(a) is it a fact that the nationalised banks are taking deposits from Orissa State but all amounts so deposited are not invested as loans in the Orissa State

(b) if so, what is the total amount received as deposits upto date and the amounts invested in Orissa State, Bankwise; and

(c) out of the above investment the amount given to small farmers, marginal farmers, cottage and small Industries.

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI

ZULFIQUARULLAH): (a) All the deposits mobilised by the scheduled commercial banks are not available for deployment as loans. Currently 40 per cent of the demand and time liabilities of the banks are preempted towards the Statutory Liquidity and Cash Reserve Ratios. As at the end of September 1978 the total deposits of public sector banks in Orissa amounted to Rs. 217.44 crores. Their total advances in the State as on that date amounted to Rs. 122.39 crores. In addition, these banks had also invested Rs. 95.44 crores in the securities of the State Government and their associate bodies. Thus the total deployment of funds by public sector banks in Orissa as at the end of September, 1978 amounted to Rs. 217.83 crores which was more than the deposits mobilised by them in that State.

(b) and (c). Bankwise data as at the end of December, 1977 (latest available) are given in the Statement.

Statement

Deposit & Advances of Public Sector Bank in Orissa State as at the end of December, 1977

(Amount Rs. lakhs)

Name of Bank	Deposits	Advances			
		Total	of which to		Small Scale Industries
			Direct*	Indirect	
1	2	3	4	5	6
A. State Bank of India Group	72,66	40,48	1119	301	466
B. 14 Nationalised Banks.					
Central Bank of India	7,02	2,59	19	19	24
Punjab National Bank	6,52	3,25	3		58
Bank of India	5,69	5,36	43	27	39
Bank of Baroda	3,25	1,85	15	10	43
Canara Bank	9,57	3,41	37	10	59
Union Bank of India	6,26	3,53	15	3	..

1	2	3	4	5	6
Syndicate Bank	3,89	2,08	12	..	19
United Commercial Bank	29,49	15,81	182	278	215
United Bank of India	18,45	13,09	117	105	112
Indian Overseas Bank	9,50	7,78	50	4	45
Indian Bank	6,59	2,63	34	1	21
Dena Bank	39	62	14
Bank of Maharashtra
Allahabad Bank	4,93	3,49	2	10	11
TOTAL (B)	111,55	65,49	529	467	660
TOTAL (A+B)	184,21	105,97	1648	768	1126

*Holdingwise data are available in respect of direct finance to farmers for agricultural operations only. The available data show at 63.6% of total direct agricultural finance to farmers for agricultural operations by the public sector banks in Orissa was advanced to farmers with land holdings upto 5 acres

Printing of new One-Rupee Notes

11359. SHRI BEDABRATA BARUA: Will the DEPUTY PRIME MINISTER AND MINISTER OF FINANCE: be pleased to state:

(a) whether it is a fact that Government have stopped the printing of New one-rupee notes;

(b) if so, whether the printing of one-rupee notes has been stopped as an experimental measure, or this action is the result of decision taken to finally phase out the one rupee paper currency; and

(c) what are the reasons for the stoppage of printing these one-rupee paper currency; and

(d) whether Government have received any protest against this decision from the public?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI ZULFIQUARULLAH): (a) to (c). The printing and supply of

One-Rupee Notes has not been stopped. However, keeping in view the availability of One-Rupee Coins, the printing of One-Rupee Notes has been reduced and a corresponding increase in the printing of Two-Rupee Notes has been effected.

(d) In order to put one rupee coins in circulation, the Reserve Bank have been compulsorily issuing some percentage of the demand for one rupee currency in the form of coins. There have been some protests against that.

अनुसूचित जातियों को वाणिज्यिक विमानचालक लाइसेंस शुल्क का छूट दिया जाना

11360. श्री राम लाल राही : क्या पर्यटन और नागर विमानन मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या वाणिज्यिक विमानचालक लाइसेंस शुल्क के भूगतान से अनुसूचित जातियों को छूट प्राप्त है और यदि नहीं, तो इस के क्या कारण हैं; और

(ख) क्या सरकार का विचार उन्हें ऐसी छूट देने के प्रश्न पर शीघ्र निर्णय लेने का है ?